

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 13.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 351/2013	1. SC 5/2019
2. OS 691/2013	2. MISC. 37/2016
3. OS 231/2012	3. MA 49/2013
4. OS 131/2010	<u>HEARING</u>
5. OS 689/2013	4. OS 1793/2009
6. RA 1/2018	5. OS 115/2010
7. MISC. 51/2014	6. OS 505/2015
8. OS 1581/2009	7. FDP 39/2009
<u>HEARING</u>	8. OS 197/2013
9. OS 149/2013	9. OS 111/2013
10. OS 83/2020	10. OS 103/2011
<u>ISSUES</u>	<u>JUDGMENT</u>
1. OS 581/2018	1. MA 17/2018
2. OS 555/2017	
3. OS 15/2011	

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 13-08-2020**

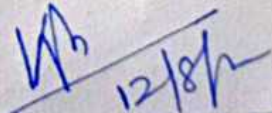
Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 76/1997	Arguments	11.	O.S 401/2015	Arguments
2.	O.S 104/1998	Arguments	12.	O.S 435/2018	Arguments
3.	O.S 211/2015	Hearing	13.	O.S 85/2019	Hearing
4.	O.S 335/2015	Hearing	14.	O.S 127/2019	Hearing
5.	O.S 295/2016	Hearing	15.	O.S 163/2019	Hearing
6.	O.S 441/2016	Hearing	16.	O.S 245/2019	Hearing
7.	O.S 225/2017	Hearing	17.	O.S 290/2019	Hearing
8.	O.S 358/2019	Evidence	18.	O.S 480/2019	Evidence
9.	O.S 433/2019	Evidence	19.	O.S 481/2019	Evidence
10.	O.S 461/2019	Evidence	20.	O.S 515/2019	Evidence

Note:

Separate cancelled cases list will be notified.


 Pri. Civil Judge & J M F C
 Nelamangala.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 13-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	10/2016	Argument	11.	OS	183/2008	Argument
2	OS	12/2016	Argument	12	OS	428/2008	Argument
3	OS	137/2004	Hearing	13	OS	243/2016	Hearing
4	OS	371/2013	Hearing	14	OS	319/2017	Hearing
5	OS	309/2018	Hearing	15	OS	473/2017	Hearing
6	OS	509/2018	Hearing	16	OS	214/2019	Hearing
7	OS	137/2020	Hearing	17	OS	336/2019	Hearing
8	OS	344/2015	Hearing	18	OS	366/2019	Hearing
9	OS	133/2017	Evidence	19	OS	107/2017	Evidence
10	OS	19/2017	Evidence	20	OS	242/2020	Orders

[Signature]
Add. Civil Judge & J M
Nelamangala

- Note: 1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.